

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no. 139 OF 2015

Dated: 8th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

ISMT Ltd. Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

Mr. Samir Malik
Mr. N. Gupta for R.2

ORDER

Learned counsel for Respondent No.2 seeks further time to file reply. He may file the same on or before 28.10.2015 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed after serving copy on the other side.

List the matter on **18.11.2015.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**